

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SWAMINARAYAN DIAMONDS PRIVATE LIMITED

OPERATING IN IN THE BULK TRADING AND PROCESSING OF ROUGH, CUT, AND POLISHED DIAMONDS FOR RETAILERS AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Swaminarayan Diamonds Private Limited PAN: AASCS2465C CIN: U36997MH2012PTC237451
2.	Address of the registered office	AW2111, Bharat Diamond Bourse, Bandra Kurla Complex Bandra East, Mumbai, Maharashtra, India - 400051.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Rs.2,55,54,30,942 (Revenue from sale of goods as on 31 st March, 2024)
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to cirp.sndpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For further details write an email to cirp.sndpl@gmail.com
10.	Last date for receipt of expression of interest	25.11.2025
11.	Date of issue of provisional list of prospective resolution applicants	05.12.2025
12.	Last date for submission of objections to provisional list	10.12.2025
13.	Date of issue of final list of prospective resolution applicants	20.12.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24.12.2025
15.	Last date for submission of resolution plans	24.01.2026
16.	Process email id to submit Expression of Interest	cirp.sndpl@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Type of Enterprise: Medium Manufacturing UDYAM-MH-19-0010930



IP Megha Agrawal

Registration Number: IBBI/IPA-001/IP-P01456/2018-19/12272

Registered Address: 001, Shivranjini Apartment, In Circle of
Congress Nagar Garden, Congress Nagar, Nagpur -440012(M.S.)

For Swaminarayan Diamonds Private Limited

Date: 10.11.2025

Place: Nagpur

Kingpin of narco-terror module held by J&K SIA Kashmir cracks the whip on online terror networks, nabs 9

FTJ News Service
MUMBAI

The State Investigation Agency (SIA) Jammu and Kashmir recently arrested a main kingpin of a narco-terror module from Mumbai Airport. The arrested accused identified as Mohammad Arshad Alsif, a resident of village Degwar Terwan, District Poonch, had been absconding since 2023 and was operating from Saudi Arabia.

The accused has been taken

into custody on a three-day travel returned from Mumbai. The case was registered in May 2023 following reliable information regarding a narco-terror module operating in the Poonch region. During a joint search operation conducted by Police and Army, on the intervening night of 30/01-02/2023, an exchange of fire took place between terrorists and the search party. In the ensuing operation, four terrorists were apprehended and a huge

Mohammad Arshad, a resident of village Degwar Terwan, District Poonch, was absconding since 2023

cachet of arms, ammunition, and narcotics was recovered, which included, 20 kg heroin, one improvised Explosive Device, six hand grenades, one AK-56 Rifle, four pistols and 70 live AK-56 Rounds, officials

said. "A total of eight accused were found involved in the case, out of which two were absconding. One absconding, Laqit Ahmed, was earlier arrested by SIA Jammu from Santar Vallahabhai Patel International Airport, Ahmedabad in March 2023 who had absconded soon after the incident in Dubai. The other absconding, Mohammad Arshad Alsif, is the main handler and key link between Pakistan-based handlers and operatives in Jammu &

Kashmir. He had facilitated the travel of co-accused Laqit Ahmed to Dubai and also organised a secret meeting in the Srinagar area for reviving terrorism and narco-terror activities in the Poonch region under his guidance."

The SIA Jammu had earlier issued a Look-Out Circular (LOC) against Mohammad Arshad in the year 2023, followed by the issuance of a Non-Bailable Warrant (NBW) from the competent court.

PTI
JAMMU

Nine people, including a woman, were detained on Sunday as Counter Intelligence Kashmir carried out raids across the Valley as part of its crackdown on online terror networks. Acting on credible intelligence about the online glorification of terrorism and the radicalisation of youth, a spokesperson said the Counter Intelligence Kashmir (CIK) teams targeted 10 specific locations in Srinagar, Kulgam, Baramulla, Shopian, and Poonch.

"In a sweeping crackdown on online terror networks, CIK launched coordinated raids across Kashmir Valley, today sending a decisive message against extremism and cyber abuse," the spokesperson said in a statement. "This robust operation, conducted with support from local police, focused on individuals alleged to be misusing social media platforms to incite violence, spread anti-national propaganda, and foster communal hatred," he said. The official said nine sus-



Srinagar police and Central Reserve Police Force (CRPF) conduct searches at residences of the members of Jammu and Kashmir National Panthers Party, Overground Workers, and UJAP/PSA accused currently on bail, in Srinagar on Sunday

pects, including one woman, have been detained. "A cache of incriminating evidence, ranging from SIM cards and mobile phones to tablets and a variety of digital devices, has been seized for forensic examination," he said. The spokesperson said the material recovered is expected to yield critical leads, paving the way for further investigation and additional enforcement action. This action underscores our commitment to safeguarding public order and the internal security of the region by rooting out digital threats at their source," he said, adding the crackdown is just the beginning of an intensified fight against online terrorism and unlawful digital activity. He said more raids and detentions are imminent as authorities remain steadfast in upholding peace in the Valley and protecting Kashmir's youth from the influence of Pakistan-backed terrorist handlers and violent extremism.

MAHA GENCO
Chandrapur Super Thermal Power Station MAHA GENCO, invites bids from reputed and experienced Companies to Participate in the Competitive Bidding Process to following O&M Tenders.

E-Tender Notice

S. Tender No (Rfx No) / Description / Estimated Cost in Rs.

1. E-M/I/R No. 3000063045 / Annual Maintenance Contract for Lighting and small electrical works at various locations of Unit-5 AOH & at U-6 during Shut Down, 500 MW, CSTPS, Chandrapur / Rs. 9902169.20.
2. B-M/I/R No. 3000063060 / Work of In-SITU repainting and servicing of various High-pressure Valve Actuators at Unit-5 AOH & at U-6 during Shut Down, 500 MW, CSTPS, Chandrapur / Rs. 748216.
3. T-M/I/R No. 3000063040 / Work of Painting of various tanks, coolers & pipelines on turbine side at Unit-3 & 4, CSTPS, Chandrapur as and when required / Rs. 827612.50.
4. TECH / Rfx No. 3000063145 / Managing of Churnumy Guest House at CSTPS, Chandrapur as per scope of work for two years / Rs. 143428665.
5. CHP-D / Rfx No. 3000063049 / Procurement of Apron Feeder Chain Links and Pan Bolts installed at CHP-D CSTPS / Rs. 4085100.

Above floated tender published in MAHA GENCO Online Portal. For the detailed Tender document, interested bidders should visit SRM Website https://procurement.mahagenco.in for (S.No. 1 to 5) For any enquiry contact Mr. 6554901818.

CHIEF ENGINEER (O&M) CSTPS, CHANDRAPUR

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CHIEF ENGINEER (O&M) CSTPS, CHANDRAPUR

GOVERNMENT OF INDIA
P. J. No. FCC/2013/35259
Date: 10/11/2025
NOTICE
IN THE FAMILY COURT NO. 7 MUMBAI AT BANDRA

PETITION NO. 8-17 OF 2025
Mr. Ramesh Rajani Shah - Plaintiff
Mrs. Neelam Rajani Shah - Respondent

NOTICE
The undersigned being the Authorized Officer of the Bank of Maharashtra, Ratnagiri Zone, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Sec. 13(1) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued under the said Act dated 17.07.2025 calling upon the Borrower/Mr. Ramesh Rajani Shah to appear and answer the summons issued on 17.07.2025 plus cost and expenses as mentioned in the demand notice within 60 days from the date of receipt of the said notice.

DESCRIPTION OF THE IMMOVABLE PROPERTY
All that pieces and parcels of Residential Flat No. 113 at Smt. Siddhivinayak Apartment Phase 2, 1 Wing Ground Floor measuring 725 Sq. Ft. Built up. 1. No. 211/A New 211/A, Hissa No-4/5, at village Lakh, Taluka Chalk, District-Sindhudurg and bounded as:-
On or towards the East: Flat No. 109
On or towards the West: Open space
On or towards the North: Open space
On or towards the South: Open space and Garden
Together with all structures constructed to be constructed and all the fixtures/furnishings annexed therewith.

Date: 10/11/2025
Place: Ratnagiri
Authorized Officer, Bank of Maharashtra

PTI
NARAYANAPURAM
Senior Congress leader Rahul Gandhi's late arrival at a Congress training camp in Panchmarhi in Madhya Pradesh by two minutes on Sunday evening - under the BJP's 'ten push-ups' for a party leader said.

Congress leaders said Gandhi complied with the 'ten push-ups' punishment set by AICC Training Department head Sachin Rao for participants if they arrived late at the camp under the 'under the BJP's 'ten push-ups' for a party leader said.

or surpassing for our leader, Rahulji, to do in our camp, we follow the discipline strictly. There is a democracy in the party where all members are equal and treat as equals. There is no boss in our party like in the BJP," MP Congress member coordinator Abhinav Barolia said.

homefirst
Home First Finance Company India Limited
CIN: L65990MH2010PLC240703
Website: homefirstindia.com
Phone No.: 18003000842 Email ID: loanfirst@homefirstindia.com

POSSESSION NOTICE
WHEREAS the undersigned being the Authorized Officer of HOME FIRST FINANCE COMPANY INDIA LIMITED, pursuant to the said Act and in exercise of powers conferred under section 13(1) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued under the said Act dated 17.07.2025 calling upon the Borrower, the under named to pay outstanding dues as within 60 days from the date of receipt of the notice. You/Borrower, all however, have failed to pay the said outstanding dues within stipulated time, hence HOME FIRST FINANCE COMPANY INDIA LIMITED is hereby directed to take possession of the property as mentioned in the demand notice within 60 days from the date of receipt of the said notice.

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Date: 10/11/2025
Place: Ratnagiri
Authorized Officer, Bank of Maharashtra

Bank of Maharashtra
Office Address: Shop No. 101, 102, 103, 104, Business Lanes, Panchsheel Link Road, Ratnagiri, Maharashtra - 415003
Email: cmr@mahabank.co.in
legal_rat@mahabank.co.in

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Place: Ratnagiri
Authorized Officer, Bank of Maharashtra

The Bhamamund Electric Supply & Transport Undertaking
Office Address: Shop No. 101, 102, 103, 104, Business Lanes, Panchsheel Link Road, Ratnagiri, Maharashtra - 415003
Email: cmr@mahabank.co.in
legal_rat@mahabank.co.in

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homefirst
Home First Finance Company India Limited
CIN: L65990MH2010PLC240703
Website: homefirstindia.com
Phone No.: 18003000842 Email ID: loanfirst@homefirstindia.com

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STATE BANK OF INDIA
AMC KUDAL
Office Address: Shop No. 101, 102, 103, 104, Business Lanes, Panchsheel Link Road, Ratnagiri, Maharashtra - 415003
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